

ITEM NO.7

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ARUL VARMA

Criminal Appeal No(s). 5620/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHAVIR & ANR.

Respondent(s)

Date : 17-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Ankur Prakash, AOR
Ms. Priyanka Singh, Adv.

For Respondent(s) : Mr. Rakesh Kumar-i, AOR
Ms. Sameeksha Kashyap, Adv.
Ms. Arti Rathore, Adv.

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Akriti Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented. Counter Affidavit, if any, be filed in the meantime.

Respondent no.2 has already filed counter affidavit.

Soft copies of High Court as well as Trial Court records have been received and provided to the Ld. Counsels for both the parties.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

ARUL VARMA
Registrar

pm